

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **24th day of August, 2018**

Present :

Hon'ble Mr. Gokul Chandrapati, Member-A

Hon'ble Mr. Rakesh Sagar Jain, Member - J

Original Application No.330/216/2016

Maninder Singh S/o Karnail Singh, Aged about 51 years, Presently working as Junior Engineer (QS&C) in the office of Garrison Engineer (Project), Allahabad.

.....Applicant.

By Advocate – Shri Anil Kumar Singh

Shri M. K. Upadhyay

Vs.

1. Union of India Through the Directorate General (Pers.), Military Engineers Services, Integrated Head Quarter of MOD (Army), Engineer in Chief Branch, Kashmiri House, New Delhi.
2. The Chief Engineer, Central Command, Lucknow.
3. The Garrison Engineer (Project), Allahabad.

.....Respondents

By Advocate : Shri R. Tripathi

O R D E R

By Hon'ble Shri Gokul Chandrapati, Member-A :

Shri Anil Kumar Singh and Shri M. K. Upadhyay, learned counsel for the applicant and Shri R. Tripathi, learned counsel for the respondents are present.

2. Counsel for the applicant stated that impugned order dated 28.11.2015 has been cancelled by the respondents hence, the present O.A. has become infructuous.
3. Counsel for the respondents has no objection.

4. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed as become infructuous. Interim order, if any, stands vacated. No costs.

(Rakesh Sagar Jain)
Member - J

(Gokul Chandra Pati)
Member-A

Shashi/